

**Deadline for seeding of MGNREGA workers with Aadhaar**

105. SHRI DEVENDER GOUD T.: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry is planning to extend the deadline of seeding MGNREGA workers with Aadhaar since some of the States have so far not achieved the target of linking MGNREGA-Aadhaar;

(b) the difficulties States are facing in seeding MGNREGA-Aadhaar linkage;

(c) whether the Ministry would think of increasing the number of camps and duration of camps to facilitate workers to seed their MGNREGA cards with Aadhaar cards;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (e) For linking the Aadhaar numbers of Mahatma Gandhi NREGA workers for Aadhaar based payments special camps are being organized in a campaign mode at block and GP level by the State Government to collect the Aadhaar numbers along with the consent of the worker. The Banks have also been advised to attend these camps. These are shared with the banks to seed the same in their database with the objective of making Aadhaar based payments. The States have also been advised to adopt other strategies like door to door survey, collection of Aadhaar data at worksite etc. in a mission mode.

However, the State Governments are facing some technical issues with banks which have been shared with Department of Financial Services for solution.

**Timely payment of wages under MGNREGA**

106. SHRIMATI RENUKA CHOWDHURY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether there is no provision under MGNREGA to compensate workers whose wages have been delayed by more than the stipulated period of 15 days;

(b) if so, the reasons for tardy implementation of Supreme Court orders in this regard; and

(c) the fresh steps taken by Government to ensure timely payment of wages of workers under the scheme across the country?